

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †1708
ANSWERED ON 11.02.2021

PROBLEMS OF FARMING DUE TO LACK OF IRRIGATION

†1708. SHRI NABA KUMAR SARANIA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether farmers face problems in farming due to lack of irrigation in some areas of Assam and if so, the details thereof;
- (b) the funds released to the Government of Assam along with the names of the schemes and the items of work on which funds were spent;
- (c) the initiative taken by the Union Government to promote irrigation system in Assam; and
- (d) whether the Union Government has adopted the method being implemented in other nations to make irrigation system better and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) As informed by the Government of Assam (GoA), against the Ultimate Irrigation Potential (UIP) of 27 lakh hectare in the State of Assam, Irrigation Potential (IP) of 10.36 lakh hectare has been created so far.

(b) & (c) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is an umbrella scheme launched by Government of India in 2015, to provide financial assistance to the various State Governments, for irrigation related works. Main components of PMKSY are as below:

- i. Accelerated Irrigation Benefits Programme (AIBP) [Implemented by Department of Water Resources, River Development and Ganga Rejuvenation, Min. of Jal Shakti]
- ii. and Har Khet Ko Pani (HKKP) including Command Area Development and Water Management (CADWM), Surface-Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of Water Bodies, and Ground Water Development (GW) [Implemented by Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti],
- iii. Per Drop More Crop (PDMC) [Implemented by Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture and Farmers Welfare], and
- iv. Watershed Development (WD) [Implemented by Department of Land Resources (DoLR), Ministry of Rural Development].

Details of the fund released to the State under different components of PMKSY, for the period 2015-16 onwards, are as follows:

Sl. No.	Name of Scheme	Funds released, Rs in crore
1.	AIBP	107.92
2.	HKKP	
	(a) CADWM	31.87
	(b) SMI	1,651.06
	(c) GW	155.87
3.	WDC	394.93
4.	PDMC	91.03

Further, GoA has also reported to have been receiving financial assistance, as below, to promote irrigation facilities in the State:

Sl. No.	Name of Scheme	Fund released , Rs in Cr	Remarks
1.	NEC (Minor Irrigation)	8.13	Since 2010-11
2.	NLCPR (Minor Irrigation)	22.42	Since 2007-08

As per information provided by GoA, item of works where funds were spent are mainly Head works and other allied structures; intake lifting point; & Canal distribution system etc.

(d) Water being a State subject, it is for the State Government concerned to formulate and implement water resources projects in their State, as per their priority. The role of Central Government is limited to provide technical support and financial assistance under its existing schemes, as per the guidelines of the scheme. Therefore, it is for the State Government to plan projects, and seek their inclusion under different Schemes. However, this Ministry has taken initiative for promoting underground pipeline distribution system, use of remote sensing for monitoring of projects, etc. Government also encourages micro-irrigation to increase water use efficiency.
